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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 267/9/HDB/2017
NAME OF THE COMPANY	Sri Ramanjaneya Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	Sri Ramanjaneya Ispat Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. RAMACHANDRAN	Advocate Company Secretary	sample@fmc-t.com 9841037454	G. Ramachandran
D. Narendar Naik	Advocate	9849387366	D. Narendar Naik

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.D.Narendar Naik, Learned Counsel for the Petitioner along with Mr.G.Ramachandran, PCS and None appeared for the Respondent.

The Learned Counsel for the Petitioner submit that they <sup>have</sup> are already served notice to the Respondent, however, none appeared for the Respondent. In order to give one more opportunity, post the matter on 22.01.2018 for admission.

  
Member (T)

Prem

  
Member (J)